

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:169
ANSWERED ON:20.11.2000
NOTIFICATION ON FIXATION OF NOISE STANDARDS
JAYABEN B. THAKKAR

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a notification on fixation of noise standards has already been approved;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be published in official Gazette?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R.BAALU)

(a),(b)&(c) The Government have made various rules/regulations to control noise pollution. The notifications issued include the following:-

- (i) Ambient Air Quality standards in respect of noise for industrial, commercial, residential areas and silence zones have been notified vide GSR 1063 (E) dated 26.12.1989.
- (ii) Noise Limits for Automobiles at the manufacturing stage to be achieved by 1992 and domestic appliances and construction equipment at the manufacturing stage published under GSR 742(E) dated 30.8.1990.
- (iii) Standards/Guidelines for Control of Noise Pollution from Stationary Diesel Generator (DG) Sets published under GSR No.7 dated 2.1.1999.
- (iv) Noise Standards for fire-crackers published under GSR No.682 (E) dated 5.10.1999.
- (v) The Noise Pollution (Regulation and Control) Rules, 2000 published under S.O. No.123(E), dated 14.2.2000.
- (vi) Noise limits for generator sets run with petrol or kerosene published under GSR 742(E) dated 25.9.2000.